

ITEM NO.31

COURT NO.13

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 702/2024

KUKI ORGANIZATION FOR HUMAN RIGHTS TRUST

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 25-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) :

Mr. Prashant Bhushan, AOR
Ms. Alice Raj, Adv.
Ms. Cheryl D'Souza, Adv.

For Respondent(s) :

Mr. Tushar Mehta, SG
Ms. Aishwarya Bhati, ASG
Mr. Hijam Lenin Singh, Sr. Adv./AG
Mr. Pukhrambam Ramesh Kumar, Adv./AOR
Mr. Mayank Sapra, Adv.
Mr. Karun Sharma, Adv.
Ms. Rajkumari Divyasana, Adv.
Ms. Lalima Das, Adv.

Mr. Arvind Gupta, AOR

UPON hearing the counsel, the Court made the following
O R D E R

The questionnaire sent to the Forensic Science Laboratory, Guwahati, Assam, is placed before us. It indicates that the issue of matching the voice in the admitted exhibit and the disputed exhibit was also referred, but no clear finding was returned by the said laboratory on this issue.

We are, therefore, of the opinion that the matter should be

referred to the National Forensic Science Laboratory (NFSL), Gandhi Nagar, Gujarat, to undertake the following exercise: -

1. The audio clips in question may be examined to determine whether the said audio clips were modified, edited or tampered with in any manner.
2. To determine whether the voice in the disputed audio clips matches the voice in the admitted audio clip, so as to give a clear finding that it is the same person who is speaking in all the audio clips.

The audio clips in question along with the admitted audio clip and the questionnaire shall be forwarded by the authorities concerned to the NFSL within one week.

We would request the NFSL to expedite the process and submit a report directly to this Court in a sealed cover within six weeks.

Expenses of such examination shall be borne by the Union of India.

Re-list on 03.11.2025.

(DEEPAK GUGLANI)
AR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)